NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 22/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

Name of the Company:

GTPL Insight Channel Network Pvt. Ltd.

Section of the Companies Act: Section 441 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. NAUIN PAMMA 1. WITH

ADV

APPUCANT (NUTURNA

2. NATALHA LUTARUA

ORDER

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria i/b Thakkar & Pahwa Advocates present for Applicant.

Heard learned Counsel for petitioner.

Petition is admitted.

List the matter on 07.03.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 1st day of March, 2017.